- (iii) A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Telecom) Notification G.S.R. 547 (E) dated the 18th July, 2008, publishing the Indian Telegraph (Amendment) Rules, 2008, under sub-section (5) of section 7K of the Indian Telegraph Act, 1885. [Placed in Library, See No. L.T. 8955/08]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Communications and Information Technology, Department of Telecommunications) and the Bharat Sanchar Nigarn Limited (BSNL), for the year 2008-2009. [Placed in Library, See No. L.T. 9386/08]

REPORT OF THE COMMITTEE ON MEMBER OF PARLIAMENT LOCAL AREA DEVELOPMENT SCHEME

DR. V. MAITREYAN (Tamil Nadu): Sir, I present the Sixth Report (in English and Hindi) of the Committee on Member of Parliament Local Area Development Scheme on 'Tsunami Rehabilitation Works'.

REPORT OF THE JOINT PARLIAMENTARY COMMITTEE ON WAKE

श्री शिवानन्द तिवारी (बिहार): महोदय, मैं वक्फ़ संबंधी संयुक्त संसदीय समिति के नौवें प्रतिवेदन की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूं।

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GVIEVANCES, LAW AND JUSTICE

DR. E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, I present a copy each of the following Reports (in English and Hindi) of the Standing Committee on Personnel, Public Grievances, Law & Justice:

- (i) 29th Report on Public Grievances Redressal Mechanism; and
- (ii) 30th Report on Constraints Being Faced by Kendriya Bhandar.

REPORTS OF THE DEPARTMENT RELATERD PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRI JABIR HUSAIN (Bihar): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science & Technology, Environment & Forests:-

- (i) One Hundred and Ninety-fifth Report on Action Taken by the Government on the recommendations contained in the One Hundred and Eighty-fifth report of the Committee on the Demands for Grants (2008-09) of the Department of Science & Technology;
- (ii) One Hundred and Ninety-sixth Report on Action Taken by the Government on the recommendations contained in the One Hundred and Ninetieth report of the Committee on the Demands for Grants (2008-09) of the Department of Bio-technology;

- (iii) One Hundred and Ninety-seventh Report on Action Taken by the Government on the recommendations contained in the One Hundred and Eighty-sixth Report of the Committee on the Demands for Grants (2008-09) of the Department of Scientific and Industrial Research;
- (iv) One Hundred and Ninety-eighth Report on Action Taken by the Government on the recommendations contained in the One Hundred and Ninety-first Report of the Committee on the Demands for Grants (2008-09) of the Department of Atomic Energy;
- (v) One Hundred and Ninety-ninth Report on Action Taken by the Government on the recommendations contained in the One Hundred and Eighty-ninth Report of the Committee on the Demands for Grants (2008-09) of the Department of Space; and
- (vi) Two Hundredth Report on Action Taken by the Government on the recommendations contained in the One Hundred and Eighty-seventh Report of the Committee on the Demands for Grants (2008-09) of the Ministry of Earth Sciences.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTE ON TRANSPORT. TOURISM AND CULTURE

श्री शान्ता कुमार (हिमाचल प्रदेश)ः महोदय, मैं विभाग-संबंधित परिवहन, पर्यटन और संस्कृति संबंधी संसदीय स्थायी समिति के निम्नलिखत प्रतिवेदन (अंग्रेजी तथा हिन्दी में) प्रस्तुत करता हूं:-

- (i) *One Hundred Fortieth Report on 'Promotion of Tourism' in Jammu & Kashmir;
- (ii) *One Hundred Forty-First Report on Modernisation of Airports; and
- (iii) One Hundred Forty-Second Report on 'Functioning of Private Airports and the related issues'.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

श्री शान्ता कुमार (हिमाचल प्रदेश)ः उपसभापित महोदय, मैं "एक्सेलरेटेड पावर डेवलपमेंट एंड रिफार्म प्रोग्राम" के संबंध में लोक लेखा समिति (2008-09) के सतहत्तरवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

DR. RADHAKANT NAYAK (Orissa): Sir, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

^{*}Reports at SI. No. (i) and (ii) were presented to Hon'ble Chairman, Rajya Sabha on the 20th August, 2008, when the House was not in Session, under Direction 31(1) of the Directions by the Chairman, Rajya Sabha.